

ORISSA HIGH COURT

FILING REPORT AS ON :10/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/10603/2026	STEEL AUTHORITY OF INDIA LTD., SAIL VS M/S. SHIV SHAKTI ENTERPRISES	RUPESH KUMAR KANUNGO VS	// ()	
2	D-BLAPL/7397/2026	PINTU RAO VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /18 /2026 () //	
3	D-BLAPL/7402/2026	DAMODAR PRASAD YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /20 /2026 () //	
4	D-BLAPL/7403/2026	IMANUEL RAITA VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
5	D-BLAPL/7407/2026	KANHU CHARAN BARIK VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	Tantiapal Marine /80 /2025 () //	AOR20220000052C202600001
6	D-BLAPL/7408/2026	KARTIK NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	BALICHANDRAPUR /107 /2025 () //	AOR20220001207C202600018
7	D-BLAPL/7409/2026	MANTU SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /515 /2025 () //	AOR20250000001C202600012
8	D-BLAPL/7413/2026	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /219 /2025 () //	
9	D-BLAPL/7414/2026	NIRAKAR DAS VS STATE OF ODISHA	SRICHARAN DAS VS	MANGALA BAG /11 /2026 () //	
10	D-BLAPL/7418/2026	KANHA @ DEBASIS SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NISCHINTAKOILI /5 /2026 () //	
11	D-BLAPL/7433/2026	DURYODHAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /232 /2025 () //	AOR20220001487C202600042

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12	D-BLAPL/7437/2026	SUNIEL MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /41 /2025 () //	
13	D-BLAPL/7439/2026	ABHISEK HOTA @ ABHISEKH HOTA @ ABHISHEK HOTA VS STATE OF ODISHA	HIMATI RANJAN DEO VS	BINIKA /219 /2025 () //	AOR20220002834C202600005
14	D-BLAPL/7442/2026	BABU MUKHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /103 /2026 () //	
15	D-BLAPL/7446/2026	AKSHYA MAHANANDA @ AKSHAYA MAHANANDAARJUNA CHARANA BEHERA VS STATE OF ODISHA	VS	BHEDEN /220 /2024 () //	
16	D-BLAPL/7451/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAJPUR ROAD /113 /2026 () //	
17	D-BLAPL/7456/2026	IRSAD @ MUNNA ALI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 () //	
18	D-BLAPL/7459/2026	AJAY SAMAL @ TOFAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 () //	
19	D-BLAPL/7461/2026	BASU DAS @ BASUMATI PAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	SOHELLA /30 /2024 () //	
20	D-BLAPL/7465/2026	JOGENDRA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /83 /2025 () //	
21	D-BLAPL/7467/2026	EPILI SITARAM VS UNION OF INDIA (CBI)	SUBHRANSU SEKHAR PANDA VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //	
22	D-BLAPL/7468/2026	SURAJ KUMAR SINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDIPOSH PS /17 /2025 () //	
23	D-BLAPL/7471/2026	LIKESWAR MALLICK	SURYAKANTA DWIBEDI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7472/2026	BHABESH RAJ CHOUDHURY	SIDHARTHA SANKAR RAY (2)	CHANDIPOSH PS /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7479/2026	VELLANKIRI	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7481/2026	BISIKESAN MEHER	ANIRUDHA DAS	BOUDH /125 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7483/2026	PRASANTA SWAIN	TRILOCHAN PANIGRAHI	TALABANIA /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7484/2026	APU @ RATAN KUMAR @ RATNAKAR MEHENTAR	PABITRA KUMAR NAYAK	JALESWAR /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7490/2026	MANOJ KUMAR PRADHAN	MITU KUMAR BISWAL	/ /	AOD20240000430C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7497/2026	DEBENDRA GIRI @ GANA	PRAVASH CHANDRA JENA	JALESWAR /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7499/2026	SURAJ @ GEDA PRADHAN	SUSHANTA HARICHANDAN	PURIGHAT /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7501/2026	DILLIP KUMAR GHOSE	BHABANI SHANKAR DASPARIDA	SAHADEV KHUNTA /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7503/2026	SAKIL KHAN	ASHOK KUMAR JENA	KHUNTUNI /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7509/2026	PABITRA GOUDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	

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35	D-BLAPL/7514/2026	STATE OF ODISHA LAMBODAR SAHOO @ KANHA SAHOO VS	KARUNAKAR NAYAK VS	// PATTAMUNDAI RURAL PS /517 /2025 ()	
36	D-BLAPL/7516/2026	STATE OF ODISHA THAKUR DAS @ THAKURA NAHAK VS	SARAT KUMAR JENA VS	// KHALLIKOTE /130 /2026 ()	
37	D-BLAPL/7518/2026	STATE OF ODISHA BALARAM PRADHAN VS	RAMESH KUMAR MUKHI VS	// SARANGADA /80 /2025 ()	
38	D-BLAPL/7525/2026	STATE OF ODISHA SUBHAM RAUTA VS	PARTHA SARATHI DAS VS	// HINJILI /75 /2026 ()	AOD20240000364C202600078
39	D-BLAPL/7527/2026	STATE OF ODISHA AMAL DEHURI VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /373 /2025 ()	AOD20240000364C202600079
40	D-BLAPL/7528/2026	STATE OF ODISHA GYANAPRAKASH LENKA VS	LALATENDU PAL VS	// TANGARPALI /14 /2026 ()	AOR20220004366C202600001
41	D-BLAPL/7532/2026	STATE OF ODISHA RINKU @ PRITIS CHANDRA NAIK VS	DEBASISH PATNAIK VS	// SUBALAYA /150 /2025 ()	
42	D-BLAPL/7534/2026	STATE OF ODISHA SURAJ KUMAR MISHRA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /176 /2026 ()	
43	D-BLAPL/7536/2026	STATE OF ODISHA ALOK SAHOO VS	RAJ KUMAR ROUT VS	// LALBAG /463 /2025 ()	
44	D-BLAPL/7538/2026	STATE OF ODISHA GOPAL JANI VS	PVS NANAJI ACHARY VS	// B.SINGHPUR /82 /2022 ()	AOR20220000211C202600008
45	D-BLAPL/7541/2026	STATE OF ODISHA BABULU BEHERA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// BOLANGIR SADAR /337 /2025 ()	AOD20240000510C202600006
		STATE OF ODISHA		//	

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46	D-BLAPL/7542/2026	NITEI NANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 () //	AOD20240000510C202600007
47	D-BLAPL/7543/2026	ABHIJEET NAYAK @ VISHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /81 /2026 () //	
48	D-BLAPL/7544/2026	DHARMADATTA PRADHAN @ DIPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /81 /2026 () //	
49	D-BLAPL/7545/2026	Madan Barik VS State of Odisha	Swaraj Patel VS	// () //	AOR20220000246C202600013
50	D-BLAPL/7546/2026	DURGA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	// () //	AOD20240000359C202600004
51	D-CMP/10456/2026	ATASIKUSUMA KAR@PATRI VS CHANDRA SEKHAR PATRI	AMIT PRASAD BOSE VS	// () //	
52	D-CMP/10459/2026	RAMA KRUSHNA PRADHAN @ RAMAKRUSHNA PRADHAN VS BASUDEV PRADHAN	AMIT PRASAD BOSE VS	// () //	
53	D-CMP/10461/2026	NARAYAN PATI VS SATYABHAMA PANDA	AMIT PRASAD BOSE VS	// () //	
54	D-CMP/10484/2026	SUBODH CHANDRA BENYA@MUNA VS REV. ANANT KUMAR NAG	SANTOSH KUMAR DASH VS	// () //	
55	D-CMP/10490/2026	RATNAKAR SAHOO VS TAPAN KUMAR SAHOO	BISWA PRAKASH DHAL VS	// () //	
56	D-CMP/10498/2026	PRASANT PRADHAN@PRASANTA KUMAR PRADHAN VS JAHIRA KHAN	MAKANTA BARIK VS	// () //	
57	D-CMP/10524/2026	GUMMUDU CHITTI BABU	Soubhagya Kumar Dash	//	AOR20220001631C202600068

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		VS	VS	0	
		GEDELA GOPAL KRISHNA		//	
58	D-CMP/10567/2026	DEBRAJ BIDHAR	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		DAVINDRA KAUR FLORA		//	
59	D-CMP/10653/2026	KARUNAKAR MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		DILLIP SADANGI		//	
60	D-CONTC/10435/2026	RABINDRA NATH MOHANTY	ADV.	//	
		VS	VS	0	
		DR.SWATI MISHRA, OAS		//	
61	D-CONTC/10437/2026	MANAGING COMMITTEE OF CHANDIPUR HIGH SCHOOL	SUDANMURHU JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
62	D-CONTC/10451/2026	MAMATA MISHRA @ MOHAPATRA	ADV.	//	
		VS	VS	0	
		DR.THIRUMALA NAYAK, I.A.S		//	
63	D-CONTC/10464/2026	KULAMANI BHOI	ADV.	//	
		VS	VS	0	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
64	D-CONTC/10470/2026	DR.MONTY KUJUR	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
65	D-CONTC/10472/2026	PUSPA HEMBRAM	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
66	D-CONTC/10476/2026	DR.RUPASHREE GOSWAMI	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
67	D-CONTC/10478/2026	DR.PRASANTA KUMAR SETHI	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
68	D-CONTC/10482/2026	DR.SUPRAVA NAYAK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/10483/2026	ARAVIND AGRAWAL, IAS SUDHIR KUMAR KHADANGA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()	
70	D-CONTC/10493/2026	AJAYA KUMAR MOHAPATRA VS SEC. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., ODISHA	ADV. VS	// // ()	
71	D-CONTC/10496/2026	PRASANNA KUMAR PRADHAN VS N.THIRUMALLA NAIK, I.A.S	NIRANJAN NAYAK VS	// // ()	
72	D-CONTC/10499/2026	ASHOK KUMAR BHOI VS N.THIRUMALLA NAIK, I.A.S	ADV. VS	// // ()	
73	D-CONTC/10502/2026	SANJAY KUMAR NANDA VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.	ADV VS	// // ()	AOR20220001487C202600041
74	D-CONTC/10508/2026	SANKARSAN SAMAL VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV VS	// // ()	AOR20220001600C202600038
75	D-CONTC/10509/2026	SOMANATH SATAPATHY VS N.THIRUMALLA NAIK, I.A.S	ADV. VS	// // ()	
76	D-CONTC/10510/2026	MALAYA KUMAR SAMAL VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV VS	// // ()	AOR20220001600C202600037
77	D-CONTC/10512/2026	NARESH KUMAR SAHOO VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV VS	// // ()	AOR20220001600C202600036
78	D-CONTC/10514/2026	KAMAKSHYA MOHAPATRA VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV VS	// // ()	AOR20220001600C202600039
79	D-CONTC/10515/2026	RANJAN KUMAR NAYAK VS DR. ARABINADA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// // ()	AOR20220001611C202600040

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80	D-CONTC/10517/2026	SASMITA SETHI VS ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOR20220001586C202600018
81	D-CONTC/10519/2026	SURESH CHANDRA BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// ()	AOR20230000010C202600040
82	D-CONTC/10520/2026	Bharat Chnadra Gartia VS Aravind Agrawal And Others	Sandhyarani Pani VS	// ()	AOR20230000010C202600039
83	D-CONTC/10522/2026	AKSHAYA NAG VS SONALI PATRA, TAHASILDAR BANDHUGAON	Swapnil Roy VS	// ()	AOR20220001600C202600041
84	D-CONTC/10523/2026	BIJAYA KUMAR SATPATHY VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	Swapnil Roy VS	// ()	AOR20220001600C202600040
85	D-CONTC/10537/2026	HITESH KUMAR CHALAN VS DR PRASANT KUMAR MOHANTY, DISTRICT EDUCATION OFFICER	Swapnil Roy VS	// ()	AOR20220001600C202600042
86	D-CONTC/10554/2026	ABDUL KAHAR MALIDA VS CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	ADV. VS	// ()	
87	D-CONTC/10561/2026	SK. HAJIBUR VS CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	ADV. VS	// ()	
88	D-CONTC/10566/2026	MIHIR KUMAR SWAIN VS BISIKESAN DEHURY, CONTROLLER LEGAL METROLOGY ODISHA	ADV. VS	// ()	
89	D-CONTC/10575/2026	LATA NAIK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()	
90	D-CONTC/10577/2026	ABHIMANYU SAHU VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()	
91	D-CONTC/10578/2026	ASHWINI KUMAR PRADHAN	ADV.	//	

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		VS	VS	0	
92	D-CONTC/10582/2026	SRIKANTA JANI, SENIOR BLOCK EDUCATION OFFICER, NANDAHANADI		//	
		GAJENDRA ROUT	ADV.	//	
		VS	VS	0	
93	D-CONTC/10585/2026	DR.N.TIRUMALA NAYAK, I.A.S		//	
		BIPRARANJAN MISHRA	ADV.	//	
		VS	VS	0	
94	D-CONTC/10587/2026	VISHAL SINGH, COLLECTOR AND D.M., KEONJHAR		//	
		LILANDRI MOHINI NAYAK	ADV.	//	
		VS	VS	0	
95	D-CONTC/10588/2026	ASWATHY S, I.A.S		//	
		ANITA MINZ	ADV.	//	
		VS	VS	0	
96	D-CONTC/10591/2026	ASWATHY S, I.A.S		//	
		MANAGOBINDA BARIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/10592/2026	SIDDHARTH DAS, IAS		//	
		PRANATI BHUYAN	ADV.	//	
		VS	VS	0	
98	D-CONTC/10593/2026	ARAVIND AGRAWAL, I.A.S		//	
		RUPABANTA PADHAN	ADV.	//	
		VS	VS	0	
99	D-CONTC/10594/2026	KALPANA DASH		//	
		UPENDRA KU.SAHOO	ADV.	//	
		VS	VS	0	
100	D-CONTC/10595/2026	ARAVIND AGRAWAL, I.A.S		//	
		JITENDRA KUMAR RANA	Bijay Kumar Behera	//	AOR20220001736C202600036
		VS	VS	0	
		State Of Odisha		//	
101	D-CONTC/10604/2026	DAMBARUDHAR SAMAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
102	D-CONTC/10608/2026	DIPTI REKHA PANDA	SANTOSH KUMAR NANDA	//	
		VS	VS	0	

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103	D-CONTC/10622/2026	BHAKTESWAR MALIK, C.E.O, SAMBALPUR DIST. CO OPERATIVE CENTRAL BANK, SAMBALPUR M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
104	D-CONTC/10628/2026	CHINMAYEE BISWAL VS State Of Odisha	Bijay Kumar Behera VS	// ()	AOR20220001736C202600038
105	D-CONTC/10629/2026	CHANDRA SEKHAR KAR VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
106	D-CONTC/10630/2026	SUKANTI SARANGI VS BHAKTI BINOD SHALLA, BLOCK EDUCATION OFFICER,DASAPALLA	Judhisthir Sahoo VS	// ()	AOD20220003315C202600016
107	D-CONTC/10636/2026	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSANPUR VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
108	D-CONTC/10639/2026	M.C. OF MALATI DEVI GIRLS HIGH SCHOOL, PADMAKOT VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
109	D-CONTC/10645/2026	MANASI SINHA VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	ADV. VS	// ()	
110	D-CONTC/10649/2026	JUDHISTIR PANDA VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// ()	
111	D-CONTC/10650/2026	SUBBRAT KUMAR SINGHA VS HEMAKANTA SAY, COLLECTOR CUM DIST. MAGISTRATE, MAYURBHANJ	ADV. VS	// ()	
112	D-CRLA/7401/2026	RASHMIRANJAN @ RASHMI RANJAN PARIDA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	NISCHINTAKOILI /102 /2021 ()	
113	D-CRLA/7448/2026	SUDHIRA SETHI VS STATE OF ODISHA	DURGA PRASAD JENA VS	AUL /40 /2024 ()	

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114	D-CRLA/7458/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	DR.NIRANJAN SWAIN VS	KEONJHAR VIGILANCE /1 /2008 () //	
115	D-CRLA/7480/2026	RAJESH NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGANNATHA PRASAD /41 /2017 () //	
116	D-CRLA/7526/2026	LAKSHMI KANTA PANDA VS SANTOSH KUMAR PATNAIK	MANORANJAN MISHRA VS	/ /0 () //	
117	D-CRLA/7533/2026	KILO @ NILANTA DIGAL VS STATE OF ODISHA	KURESH PRASAD DASH VS	BALLIGUDA /64 /2024 () //	AOR20220001390C202600015
118	D-CRLA/7552/2026	MITHUN NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	BANSADA /23 /2026 () //	
119	D-CRLA/7554/2026	GAPILASH RANBIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAMA /53 /2015 () //	
120	D-CRLMC/7405/2026	MANOJ SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	/ / () //	AOR20220001296C202600033
121	D-CRLMC/7411/2026	DHADU SAMANTARAY VS STATE OF ODISHA	AKHAND VS	PIPLI /296 /2015 () //	
122	D-CRLMC/7416/2026	AJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 () //	
123	D-CRLMC/7417/2026	PRADIPTA KUMAR SWAIN@PADIA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	NIALI /52 /2011 () //	
124	D-CRLMC/7440/2026	PABITRA SAHU VS STATE OF ODISHA	P.ANUP DASH VS	CHATRAPUR /405 /2025 () //	AOD20220004458C202600020
125	D-CRLMC/7447/2026	SARIF KHAN	JAYDEEP PAL	LALBAG /295 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7452/2026	ADITI NANDA	CHANDAN KUMAR MOHANTY	TOMANDO /228 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/7462/2026	ADITI NANDA	CHANDAN KUMAR MOHANTY	TOMANDO /24 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/7470/2026	DEEPAK DEO	RAJJEET ROY	PURIGHAT /25 /2018	AOR20220001462C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/7482/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN	SMRUTI RANJAN ROUT	NIALI /196 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/7486/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN	SMRUTI RANJAN ROUT	NIALI /265 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/7487/2026	ANSHU @ASHOK KUMAR SWAIN@ASHOK SWAIN	SMRUTI RANJAN ROUT	NIALI /63 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/7498/2026	ANSHU @ASHOK KUMAR SWAIN@ASHOK SWAIN	SMRUTI RANJAN ROUT	NIALI /116 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/7504/2026	RAKESH KUMAR SINGH	DEO KUMAR AJMERA	MAHILA PS SAMBALPUR /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/7505/2026	TAPASWINI DAS	PRASANTA KUMAR ROUSTRAY	BHADRESWAR /130 /2025	AOD20240000391C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/7507/2026	SOUDAMINI DAS @ MAUNA	JAYADEBA BEHERA	BHADRESWAR /131 /2025	AOD20240000391C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/7512/2026	ABHISEKH @ AVISEKA SAHOO	SUKANTA KUMAR NAYAK (2)	BHANDARIPOKHARI /190 /2023	
		VS	VS	()	

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137	D-CRLMC/7515/2026	STATE OF ODISHA BANSIDHAR AGHRIA VS	DHANANJAYA MUND VS	// GOLAMUNDA /133 /2016 ()	AOR20220001492C202600049
138	D-CRLMC/7521/2026	STATE OF ODISHA PRATEEK KUMAR MOHARANA @ PRATEEK MOHARANA	BRAMA BHUSAN SAHOO VS	// // ()	AOD20240000656C202600007
139	D-CRLMC/7537/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK @ JACKY NAYAK VS	BRUNDBAN ROUT VS	// PATTAMUNDAI /72 /2026 ()	
140	D-CRLMC/7547/2026	STATE OF ODISHA RANJITA JENA VS	PADMANAV BHUTIA VS	// / 0 ()	
141	D-CRLMC/7550/2026	STATE OF ODISHA MOHAN CHARAN DAS VS	DEBASISH PATNAIK VS	// DHARMASALA /92 /2022 ()	
142	D-CRLMC/7551/2026	STATE OF ODISHA KHIROD CHANDRA TRIPATHY VS	ASHOK KUMAR SARANGI VS	// BONTH /83 /2026 ()	
143	D-CRLMP/7394/2026	STATE OF ODISHA MANORANJAN SAHOO VS	PURNA CHANDRA DAS VS	// / 0 ()	
144	D-CRLMP/7399/2026 CRLMP/345/2026	STATE OF ODISHA ANNAPURNA NAYAK VS	DEBASISH PATNAIK VS	// / 0 ()	
145	D-CRLMP/7400/2026	PRINCIPAL SECY., HOME DEPTT. BBSR CHARULATA DALAI VS	PRADEEPTA KUMAR BEHERA VS	// / 0 ()	
146	D-CRLMP/7420/2026	STATE OF ODISHA MUKESH AGRAWAL VS	SUBHAM AGRAWAL VS	// / 0 ()	
147	D-CRLMP/7430/2026	STATE OF ODISHA SWARNALATA SETHI VS	JAGADIP SAHOO VS	// BHADRESWAR /29 /2026 ()	AOD20250001139C202600007
		STATE OF ODISHA		//	

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148	D-CRLMP/7474/2026	JAYASHISS PATTANAİK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CYBER CRIME AND ECONOMIC OFFENCES, 0	80103110058623260064
149	D-CRLMP/7491/2026	DAMODAR TUDU VS D.G. OF POLICE, CTC	ANUP NARAYAN BRAHMACHARI VS	// 0	
150	D-CRLMP/7506/2026	KULAMANI MISHRA VS STATE OF ODISHA(VIG.)	ANAM CHARAN PANDA VS	// 0	
151	D-CRLMP/7548/2026	HRUSHIKESH NAYAK VS PUSPALATA PARIDA@NAYAK	BIJAYA KUMAR MISHRA VS	// 0	
152	D-CRLMP/7549/2026	SWARNALATA ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0	
153	D-CRLMP/7553/2026	PUSPARANI MISHRA VS PRAKASH KUMAR KAR	UMA CHARAN MISHRA VS	// 0	
154	D-CRLREV/7444/2026	PADMOLOCHAN SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	DHARMASALA /372 /2006 0	
155	D-CRLREV/7475/2026	BINOD KUMAR SARALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0	
156	D-CRLREV/7500/2026	PRASANTA KUMAR BISWAL VS PRABHAT KUMAR RATH	PABITRA KUMAR NAYAK VS	// 0	
157	D-FAO/10632/2026	JHUNU ROUT VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0	
158	D-FAO/10640/2026	SATISH KUMAR PATTNAİK VS UNION OF INDIA	DEBASISH PATNAİK VS	// 0	
159	D-FAO/10647/2026	MOU BAG	DEBASISH PATNAİK	//	

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		VS	VS	()	
		UNION OF INDIA		//	
160	D-MACA/10501/2026	DHARMANANDA SUTAR @ DHARMA	SUSANT KUMAR MOHANTY	//	
		VS	VS	()	
		SOMNATH BARIK		//	
161	D-RPFAM/10465/2026	SOUMYA RANJAN MOHANTY	AMULYA RATNA PANDA	//	
		VS	VS	()	
		RANJITA PARIDA		//	
162	D-RSA/10610/2026	JAYANANDA BEHERA	BYOMOKESH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-RVWPET/10536/2026	SUBASINI DEI	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-RVWPET/10539/2026	PRATIMA SAHOO @ MOHANTY	ADV.	//	
		VS	VS	()	
		HAREKRISHNA MOHANTY		//	
165	D-WA/10436/2026	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	//	LOD20240000172C202600088
		VS	VS	()	
		BHAGIRATHI JENA		//	
166	D-WA/10584/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT	ADV. JYOTISH HATTA	//	LOD20240000172C202600089
		VS	VS	()	
		HATTA KISHOR JYOTISH		//	
167	D-WA/10623/2026	COMMISSIONER CUM SECRETARY OF W AND CD DEPT OF ODISHA	ADV. LINGARAJ DAKUA	//	LOD20240000172C202600090
		VS	VS	()	
		LINGARAJ DAKUA		//	
168	D-WA/10624/2026	SECRETARY OF ODISHA SUB ORDINATE STAFF SELECTION COMMISSION	ADV. ANUPAMA KHUNTIA	//	LOD20240000200C202600082
		VS	VS	()	
		ANUPAMA KHUNTIA		//	
169	D-WP(C)/10433/2026	CHANDRA SEKHAR MOHANTY	SITANSU MOHAN SINGH	//	
	WP(C)/7614/2026	VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/10434/2026	BISWARANJAN PANDA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	

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171	D-WP(C)/10438/2026	STATE OF ODISHA D.SHANKAR RAO VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202600049
172	D-WP(C)/10439/2026	THE ASSTT. DIRECTOR (REV-III), REGIONAL OFFICE PADMABATI BEHERA VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202600017
173	D-WP(C)/10440/2026	STATE OF ODISHA TRILOCHAN BHUTIA VS	SUDHANSU SEKHAR PRATAP VS	// // ()	
174	D-WP(C)/10441/2026	COMMISSIONER CUM SECY, HIGHER EDUCATION DEPT.BHUBANESWAR PRASAD KUMAR BADKIA VS	SUDHANSU SEKHAR PRATAP VS	// // ()	
175	D-WP(C)/10442/2026	STATE OF ODISHA SURYANARAYAN SARANGI VS	LALATENDU SAMAL VS	// // ()	
176	D-WP(C)/10443/2026	STATE OF ODISHA BIRANCHI NARAYAN AICH VS	TUSHAR KANTA NAYAK VS	// // ()	
177	D-WP(C)/10444/2026	STATE OF ODISHA ABINASH PATRNAIK VS	KAMALAKANTA NAYAK VS	// // ()	
178	D-WP(C)/10445/2026	STATE OF ODISHA PURNA CHANDRA KANSA VS	KAMALAKANTA NAYAK VS	// // ()	
179	D-WP(C)/10446/2026	STATE OF ODISHA RAGHU NATH NAYAK VS	KAMALAKANTA NAYAK VS	// // ()	
180	D-WP(C)/10447/2026	STATE OF ODISHA PRABIR KUMAR DAS VS	VS	// // ()	
181	D-WP(C)/10448/2026	UTKAL UNIVERSITY, KHURDA SATYABRATA BEHERA VS STATE OF ODISHA	PRABHAV BEHERA VS	// // () //	

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182	D-WP(C)/10449/2026 WP(C)/7640/2026	M/S KISHOR KUMAR SARANGI, SAMBALPUR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	// 0 //	AOR20220001523C202600021
183	D-WP(C)/10450/2026 WP(C)/7645/2026	M/S KRISHAN SAMANTARAY, BHUBANESWAR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	// 0 //	AOR20220001523C202600022
184	D-WP(C)/10452/2026	PRADDEP KUMAR KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/10453/2026	Dr. DURGA PRASAD PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202600038
186	D-WP(C)/10454/2026	RAMESH SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/10455/2026	PARAMANANDA BRAHMA VS STATE OF ODISHA	DEBASIS SAHOO VS STATE OF ODISHA	// 0 //	AOR20220003390C202600006
188	D-WP(C)/10457/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/10458/2026	SUJIT KUMAR PRUSTI @ SUJIT K.PRUSTI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/10460/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/10462/2026 WP(C)/7663/2026	SAMBIT MISHRA VS IPSITA DASH	ARIJEET MISHRA VS IPSITA DASH	// 0 //	
192	D-WP(C)/10463/2026	MURALIDHAR SETHI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/10466/2026	M/S SHREE GOPINATH CONSTRUCTIONS AND SUPPLIES, JALANAGAR, Bhubaneswar	HERSALAKA SINGH VS M/S SHREE GOPINATH CONSTRUCTIONS AND SUPPLIES, JALANAGAR, Bhubaneswar	// 0 //	

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		VS	VS	0	
194	D-WP(C)/10467/2026	PUNJAB NATIONAL BANK, CUTTACK SASWAT MISHRA	UMAKANTA BARIK	//	
		VS	VS	0	
195	D-WP(C)/10468/2026	BARSHARANI SAHU @ HOTA SARBESWAR BAGUDAI	SIBA PRASAD PATI	//	
		VS	VS	0	
196	D-WP(C)/10469/2026	STATE OF ODISHA SANTOSH KUMAR GURU	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
197	D-WP(C)/10471/2026	STATE BANK OF INDIA MADAN MOHAN DAS	NIRANJAN PANDA	//	
		VS	VS	0	
198	D-WP(C)/10473/2026	STATE OF ODISHA SISIR KUMAR MOHANTY	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
199	D-WP(C)/10474/2026	STATE BANK OF INDIA AMULYA CHARAN MALLICK	NIRANJAN PANDA	//	
		VS	VS	0	
200	D-WP(C)/10475/2026	STATE OF ODISHA KOMAL PRAVA PANDA	SUJATA JENA	//	
		VS	VS	0	
201	D-WP(C)/10477/2026	REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR M/S MAGU CHARAN NAYAK	DEBASISH HAZRA	//	AOD20240000796C202600009
		VS	VS	0	
202	D-WP(C)/10479/2026	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX UJAL KANSARI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
203	D-WP(C)/10480/2026	PUNJAB NATIONAL BANK, NEW DELHI BIKASH SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
204	D-WP(C)/10481/2026	PUNJAB NATIONAL BANK, NEW DELHI AMYA RANJAN PADHAN	SANAT MAHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/10485/2026	STATE OF ODISHA RAJENDRA PARMANIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
206	D-WP(C)/10486/2026	PUNJAB NATIONAL BANK, CHAIRMAN CUM C.E.O., HRMD, DWARIKA, NEW DELHI DIPTI BISWAL VS	KARUNAKAR JENA VS	// // 0	
207	D-WP(C)/10487/2026 WP(C)/7635/2026	DIVISIONAL HEAD, MSME I, KHORDHA M/S JSW STEEL LTD., MUMBAI VS	SARADA PRASANNA SARANGI VS	// // 0	
208	D-WP(C)/10488/2026	UNION OF INDIA NEELAKANTHA RATH VS	PRAKASH RANJAN BARIK VS	// // 0	
209	D-WP(C)/10489/2026	STATE OF ODISHA JAYA CHANDRA MOHAPATRA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600035
210	D-WP(C)/10491/2026	STATE OF ODISHA JAYABATI KACHHARIYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
211	D-WP(C)/10492/2026	PUNJAB NATIONAL BANK, CHAIRMAN CUM C.E.O., HRMD, CORPORATE OFFICE, DWARIKA/NEW DELHI SAGAR BAIGA @ DHANUAR VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
212	D-WP(C)/10494/2026	MAHANADI COAL FIELD LTD, SUNDARGARH LINGARAJ PATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
213	D-WP(C)/10495/2026	PUNJAB NATIONAL BANK, CHAIRMAN CUM C.E.O., HRMD, DWARIKA, NEW DELHI AJIT KUMAR DEY VS	SANJAY KUMAR DAS VS	// // 0	
214	D-WP(C)/10497/2026	GENERAL MANAGER, UNITED INSURANCE COMPANY LTD, KHURDA NIRUPAMA MOHAPATRA VS	PANCHANAN SAHOO VS	// // 0	
215	D-WP(C)/10500/2026	STATE OF ODISHA CHANDRA PRAVA MOHANTY VS	PRASANTA KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/10503/2026	M/S OMM SUPPORT SERVICES, BALASORE VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
217	D-WP(C)/10504/2026	DR.DEBENDRA NATH DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
218	D-WP(C)/10505/2026	GANESHLAL MODI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
219	D-WP(C)/10506/2026	KALI CHARAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
220	D-WP(C)/10507/2026	DIBYASINGH JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
221	D-WP(C)/10511/2026	CHAKRADHAR MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
222	D-WP(C)/10513/2026	LALITA MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
223	D-WP(C)/10516/2026	NIRAKAR PANIGRAHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
224	D-WP(C)/10518/2026	SEIKH RAHEMTULLAH VS THE ADDL STATE TAX OFFICER	NATABAR PANDA VS	// 0 //	AOD20220004095C202600009
225	D-WP(C)/10521/2026	BASUDEV BEHERA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
226	D-WP(C)/10525/2026	SHASHADHAR MOHAPATRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
227	D-WP(C)/10526/2026	SIDHARTHA SANKAR BAG	SOUGAT DASH	//	AOD20240000012C202600065

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	WP(C)/7649/2026	VS STATE OF ODISHA	VS	() //	
228	D-WP(C)/10527/2026	JYOTI PRAKASH ROUT VS THE COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS	DEBA PRASAD MISHRA VS RAMA CHANDRA JENA	// () //	AOD20240000116C202600004
229	D-WP(C)/10528/2026	RAJASHREE DHAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //	
230	D-WP(C)/10529/2026	BIPIN BIHARI BEHERA VS THE COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS	DEBA PRASAD MISHRA VS	// () //	AOD20240000116C202600005
231	D-WP(C)/10530/2026	JAYAKANTA MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
232	D-WP(C)/10531/2026	PRATAP CHANDRA GIRI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
233	D-WP(C)/10532/2026	SUBARNA MANJARI DAS VS STATE OF ODISHA	ASUTOSH MOHAPATRA VS	// () //	
234	D-WP(C)/10533/2026	NIGAMANANDA MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
235	D-WP(C)/10534/2026	SANKUTALA KANHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// () //	
236	D-WP(C)/10535/2026	HARISH CHANDRA BAG VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
237	D-WP(C)/10538/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
238	D-WP(C)/10540/2026	DEBASIS KAR VS	SUSHREE SANGITA PASAYAT VS	// ()	

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239	D-WP(C)/10541/2026	STATE OF ODISHA AKSHAY SAHOO VS THE MANAGER,HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// // 0 //	
240	D-WP(C)/10542/2026	M/S GLOBAL RE-LIGHT PRIVATE LIMITED VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202600065
241	D-WP(C)/10543/2026	GOURANGA CHARAN RAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
242	D-WP(C)/10544/2026	KANHU CHARAN BEHERA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
243	D-WP(C)/10545/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
244	D-WP(C)/10546/2026	SK.ASLAM VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
245	D-WP(C)/10547/2026	JIBARDHAN MENDALI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
246	D-WP(C)/10548/2026	JEMA MUDULI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
247	D-WP(C)/10549/2026	KALI CHARAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
248	D-WP(C)/10550/2026	KABITA BARIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
249	D-WP(C)/10551/2026	MADAN RAUL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	

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250	D-WP(C)/10552/2026	JEWEL KUMAR BEHERA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
251	D-WP(C)/10553/2026	SUKUMAR MISHRA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //	
252	D-WP(C)/10555/2026	BANABASI JANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/10556/2026	BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
254	D-WP(C)/10557/2026	KULAMANI MAJHI VS STATE OF ORISSA	NITYANANDA BEHURIA VS	// 0 //	
255	D-WP(C)/10558/2026	SARATA CHANDRA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/10559/2026	PRAFULLA PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202600036
257	D-WP(C)/10560/2026	NARAYAN SATAPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
258	D-WP(C)/10562/2026	MAA MANGALA SHG, KOLIGADI, BALASORE VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
259	D-WP(C)/10563/2026	M.C. OF PANCHAYAT SRIDHAR KUANR HIGH SCHOOL, BALASORE VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
260	D-WP(C)/10564/2026	RADHA MOHAN PATTANAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
261	D-WP(C)/10565/2026	SITARAM PANDA	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
262	D-WP(C)/10568/2026	M.C. OF B.B.C. VIDYAPITHA (HIGH SCHOOL) TOTAPADA, KENDRAPARA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/10569/2026	M.C. OF JUANIA GIRLS HIGH SCHOOL, KENDRAPARA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
264	D-WP(C)/10570/2026	KISHORE CHANDRA DEHURY	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/10571/2026	M.C. OF BALUNKESWAR BIDYAPITHA, JORUM CUTTACK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/10572/2026	ARATI SAMAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/10573/2026	M.C. OF RAUTAPADA HIGH SCHHOL RAUTAPADA, KENDRAPARA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/10574/2026	RENUKA MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/10576/2026	SANATAN SAHOO	SUPRIYA PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/10579/2026	M/S. GANAPATI MOTORS, BINKA, SONEPUR	ABHILASH MISHRA	//	
		VS	VS	0	
		THE COMNR OF COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), CUTTACK			
271	D-WP(C)/10580/2026	DAMBARUDHAR PATEL	ADVOCATE KUMAR PRAJWAL	//	AOD20240000427C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/10581/2026	JYOTIPRAKASH MOHANTY	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	

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273	D-WP(C)/10583/2026	STATE OF ODISHA LATIKA PARIDA VS	SUBHENDU KUMAR NAYAK VS	// // ()	
274	D-WP(C)/10586/2026	STATE OF ODISHA CHIEF EXECUTIVE OFFICER IN-CHARGE, THE URBAN CO-OPERATIVE BANK LTD.,CUTTACK VS	VS VS	// // ()	
275	D-WP(C)/10589/2026	ASSISTANT REGISTRAR OF CO-OPERATIVE SOCITIES, CUTTACK MAMATA MANJARI KHUNTIA VS	PRADIPTA KISHORE BHUYAN VS	// // ()	
276	D-WP(C)/10590/2026	STATE OF ODISHA NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS	PRADIPTA KISHORE BHUYAN VS	// // ()	
277	D-WP(C)/10596/2026	STATE OF ODISHA DR.HARINARAYAN PRATIHARI VS	KOUSIK ANANDA GURU VS	// // ()	
278	D-WP(C)/10597/2026	STATE OF ODISHA M/S DURYADHAN SAHOO VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600029
279	D-WP(C)/10598/2026	SUPERINTENDENT, GST AND CENTRAL EXCISE APARNA NAYAK VS	SANTOSH KUMAR NANDA VS	// // ()	
280	D-WP(C)/10599/2026	ZONAL MANAGER CUM DISCIPLINARY AUTHORITY, INDIAN BANK, ZONZL OFFICE BERAHMAMPUR, GANJAM BICHITRA KUMAR PARIDA VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202600041
281	D-WP(C)/10600/2026	STATE OF ODISHA P. NILAKANTHA REDDY VS	SURENDRA BEHERA VS	// // ()	AOR20220002611C202600003
282	D-WP(C)/10601/2026	PUBLIC INFORMATION OFFICER, OFFICE OF THE BLOCK DEVELOPMENT OFFICER M/S SASHIBRATA SWAIN VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600030
283	D-WP(C)/10602/2026	SUPERINTENDENT,JAJPUR-I RANGE, ODISHA SANTILATA BEHERA VS	RAMESH CHANDRA BEHERA VS	// // ()	
		THE STATE OF ODISHA		//	

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284	D-WP(C)/10605/2026	CHINMAYA PATRA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/10606/2026	BISHNU CHARAN MAJHI VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/10607/2026	SISIR KUMAR SAMAL VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
287	D-WP(C)/10609/2026	BINAY KUMAR ROUT VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
288	D-WP(C)/10611/2026	REHEMAT ALLI KHAN VS STATE OF ODISHA	SATYAJEET SINGH VS	// 0 //	
289	D-WP(C)/10612/2026	UNION OF INDIA VS PRADIP KUMAR MALLICK	MILLON KUMAR VS	// 0 //	
290	D-WP(C)/10613/2026	BABAJI CHARAN SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //	
291	D-WP(C)/10614/2026	AKSHAY KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //	
292	D-WP(C)/10615/2026	RATNAKAR JENA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
293	D-WP(C)/10616/2026	USHA RANI PADHY VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
294	D-WP(C)/10617/2026	KRCL SBEL JV, NAVI MUMBAI, MAHARASHTRA VS STATE OF ODISHA	SHAKI PRASAD PANDA VS	// 0 //	
295	D-WP(C)/10618/2026	NIRUPAMA JENA	JUDHISTHIR SAHOO	//	AOD20220003315C202600015

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/10619/2026	M/S.INDRAVATI MOTORS, BARAGARH	AGNIHOTRA SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
297	D-WP(C)/10620/2026	PRANGYA PARAMITA TRIPATHY @ PRAGYAN PARAMITA TRIPATHY	ANITA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/10621/2026	NABAKISHORE DEHURY	JAGANNATH BHUYAN	//	
		VS	VS	0	
		THE COLLECTOR, DHENKANAL		//	
299	D-WP(C)/10625/2026	KRUSHNA MOHAN TRIPATHY	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/10626/2026	SAIRAM PATRO	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/10627/2026	BISWANATH PARIDA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/10631/2026	LABANGA NAIK	LALITENDU MISHRA	//	AOR20220001610C202600013
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/10633/2026	MANJULATA MOHANTY	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/10634/2026	GANESH PRASAD PALAI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/10635/2026	GOPAL KRISHNA PADHY	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/10637/2026	SOUBHAGYA RANJAN ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/10638/2026	STATE OF ODISHA AUROBINDA RATH VS	BRAHMANANDA TRIPATHY VS	// // ()	
308	D-WP(C)/10641/2026	STATE OF ODISHA JITENDRA KUMAR DAS VS	SONALI PRUSTY VS	// // ()	
309	D-WP(C)/10642/2026	STATE OF ODISHA PRAMILA DEVI PARA MEDICAL TRAINING INSTITU VS	TEJANORANCU BARI, KHANDHAMAL VS	// // ()	
310	D-WP(C)/10643/2026	STATE OF ODISHA RAJESH KUMAR SAHU VS	DEEPAK GOCHHAYAT VS	// // ()	
311	D-WP(C)/10644/2026	STATE OF ODISHA R.K.AMITAV VS	BRAHMANANDA TRIPATHY VS	// // ()	
312	D-WP(C)/10646/2026	STATE OF ODISHA BINAYAK PRASAD MOHANTY VS	BHASKAR CHANDRA PANDA VS	// // ()	
313	D-WP(C)/10648/2026	STATE OF ODISHA R.K. SUVENDU VS	BRAHMANANDA TRIPATHY VS	// // ()	
314	D-WP(C)/10651/2026	STATE OF ODISHA ABHILASA DAS VS	SOURAV SUMAN BHUYAN VS	// // ()	
315	D-WP(C)/10652/2026	STATE OF ODISHA DRAUPADI SINGH VS	DIPTI RANJAN BHOKTA VS	// // ()	
316	D-ABLAPL/7395/2026	STATE OF ODISHA SRIRAM MAHANTY VS	MAHES DAS VS	// // ()	TUMUDIBANDHA /80 /2025
317	D-ABLAPL/7396/2026	STATE OF ODISHA PRIYABRATA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	// // // ()	

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318	D-ABLAPL/7398/2026	BIJAYA BAGH VS STATE OF ODISHA	RILIBALA ROUT VS	JEYPORE TOWN /103 /2023 () //	
319	D-ABLAPL/7404/2026	SRIKANT @ SRIKANTA MALIK VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /126 /2026 () //	
320	D-ABLAPL/7406/2026	SUBASH NAYAK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BOIPARIGUDA /236 /2023 () //	AOD20240000667C202600013
321	D-ABLAPL/7410/2026	DEEPAK DAS @ DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /13 /2021 () //	AOR20220001297C202600066
322	D-ABLAPL/7412/2026	ASHISH SAHU @ ASHISH KUMAR SAHU VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	SONEPUR /188 /2025 () //	
323	D-ABLAPL/7415/2026	BIKRAM GADANAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /753 /2025 () //	AOR20220001648C202600008
324	D-ABLAPL/7419/2026	KAMINI ROUT @ SWAIN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MAHANGA /62 /2026 () //	
325	D-ABLAPL/7421/2026	NIBAS CHANDRA BEHERA @ HADIA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /3 /2026 () //	
326	D-ABLAPL/7422/2026	NIVEDITA SARANGI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHANUPALI /37 /2026 () //	AOD20240000069C202600010
327	D-ABLAPL/7423/2026	NIRANJAN KAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MADHUPATNA /381 /2022 () //	
328	D-ABLAPL/7424/2026	DEBABRATA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /312 /2024 () //	
329	D-ABLAPL/7425/2026	SANI GURLLA @ SONY GURLA	SARAT KUMAR JENA	BARGARH /515 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/7426/2026	SEBATI DAS	ARIJEET MISHRA	CHANDABALI /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/7427/2026	PRAMOD KUMAR SAMAL @ PRAMOD SAMAL	ARIJEET MISHRA	BARI RAMCHANDRAPUR /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/7428/2026	SARANAJIB MAJHI @ CHARAN MAJHI	RAJIB LOCHAN PATTNAIK	JHARIGAM /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/7429/2026	MANAS KHUNTIA	ARIJEET MISHRA	JAJPUR ROAD /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/7431/2026	CH. DILESWAR PATRO @ CH. DILESWAR PATRA	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/7432/2026	BALARAM @ SHIBAKANTA NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/7434/2026	JEEBAN DAS @ JEEBAN JYOTI DAS	SANJAY KUMAR DAS	SORO /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/7435/2026	PRIYAMAN PRADHAN @ PRIYAMANA @ PRIYAMOHAN PRADHAN	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/7436/2026	G.JAGA RAO @ GEDALA JAGA RAO	JYOTIRMAYA SAHOO	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/7438/2026	SUNIL MOHANTY	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /136 /2026	AOR20220001631C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/7441/2026	BISWARANJAN BEHERA	DEBASNAN DAS	/ /0	
		VS	VS	()	

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341	D-ABLAPL/7443/2026	STATE OF ODISHA PANKAJ KUMAR PARIDA VS	SK. ZAFARULLA VS	// CYBER CRIME AND E.O, BALASORE /16 /2026 ()	
342	D-ABLAPL/7445/2026	STATE OF ODISHA JADUMANI KHARA VS	PRASANTA KUMAR NANDA VS	// ORKEL /55 /2026 ()	
343	D-ABLAPL/7449/2026	STATE OF ODISHA BAPI MANDAL VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /40 /2026 ()	
344	D-ABLAPL/7450/2026	STATE OF ODISHA SUBHANKAR SARKAR VS	BISWAJIT MOHAPATRA VS	// NILGIRI /64 /2026 ()	
345	D-ABLAPL/7453/2026	STATE OF ODISHA HAJARIMAL MEENA VS	ABHAY KHANDELWAL VS	// MANCHESWAR P.S. /57 /2026 ()	
346	D-ABLAPL/7454/2026	STATE OF ODISHA MANAS RANJAN MAJHI VS	TUKUNA KUMAR MISHRA VS	// PAPADAHANDI /27 /2026 ()	
347	D-ABLAPL/7455/2026	STATE OF ODISHA BISWA MOHAN PATTNAYAK VS	RAMDAS ACHARY VS	// BAIDYANATHPUR /636 /2025 ()	
348	D-ABLAPL/7457/2026	STATE OF ODISHA KIRAN B MEENA VS	ABHAY KHANDELWAL VS	// MANCHESWAR P.S. /57 /2026 ()	
349	D-ABLAPL/7460/2026	STATE OF ODISHA PRAKASH B. MEENA VS	ABHAY KHANDELWAL VS	// MANCHESWAR P.S. /57 /2026 ()	
350	D-ABLAPL/7463/2026	STATE OF ODISHA KANHA BEHERA VS	RASHMI KANTA ACHARYA VS	// DHAULI PS /18 /2026 ()	
351	D-ABLAPL/7464/2026	STATE OF ODISHA NARAHARI DURGA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// LANJIGARH /2 /2025 () //	

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352	D-ABLAPL/7466/2026	SHANKAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /3 /2024 () //	
353	D-ABLAPL/7469/2026	RAKESH @ BUNTY SWAIN VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /35 /2021 () //	AOR20220001551C202600010
354	D-ABLAPL/7473/2026	RAGHUNATH MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
355	D-ABLAPL/7476/2026	RAJINDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	PUINTALA /51 /2026 () //	AOR20220001462C202600027
356	D-ABLAPL/7477/2026	ADITYA DANDASENA @ PANKAJ DANDASENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /207 /2024 () //	
357	D-ABLAPL/7478/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAINSMRUTI RANJAN ROUT VS STATE OF ODISHA	VS	NIALI /176 /2016 () //	
358	D-ABLAPL/7485/2026	AMIYA RANJAN NAYAK @ AKSHAY NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /196 /2025 () //	
359	D-ABLAPL/7488/2026	PIYUSH RAJ VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	JAJPUR ROAD /202 /2023 () //	
360	D-ABLAPL/7489/2026	MUJAFAR HOSEN @ SK. MUJAFAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /345 /2025 () //	
361	D-ABLAPL/7492/2026	ANANTA DASMOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /142 /2026 () //	
362	D-ABLAPL/7493/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PANIKOILI /5 /2018 () //	
363	D-ABLAPL/7494/2026	HEMANTA DASMOHAPATRA	ABHIJIT MOHANTY	JALESWAR /122 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/7495/2026	PANKAJ TIWARI	SIDHARTHA DAS	BARBIL /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/7496/2026	SUBASH MARTHA @ NANDU	PUSPAMITRA MOHAPATRA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/7502/2026	KARTIKESWAR SINGH	BASANTA KUMAR DAS	SULIAPADA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/7508/2026	B. ADITYA NAYAK @ ADITYA NAYAK @ KANHA	SATYAJEET ROUT	BALASORE TOWN /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/7510/2026	NARAYAN PRADHAN	SARAT KUMAR JENA	KHALLIKOTE /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/7511/2026	CHEMAR NAYAK	AMLAN MOHANTY	PARJANG /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/7513/2026	DIPTI SUNDAR BAL @ DIPTI BAL	JYOTIRMAYA SAHOO	CHANDABALI /363 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/7517/2026	ASHOK KUMAR SAMANTARAY	AKASH ACHARYA	//0	
		VS	VS	()	
		UNION OF INDIA(ENFORCEMENT DIRECTORATE)		//	
372	D-ABLAPL/7519/2026	HARIHAR MARTHA	AKASH ACHARYA	Maitri Vihar PS /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/7520/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAINSMRUTI RANJAN ROUT		NIALI /2 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/7522/2026	RAJENDRA MAJHI	BRUNDBAN ROUT	BHARATPUR PS /140 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/7523/2026	STATE OF ODISHA GANGADHAR PANIGRAHI VS	VIVASWAT MOHAPATRA VS	// KHARABEL NAGAR P.S. /111 /2018 ()	AOR20220001551C202600011
376	D-ABLAPL/7524/2026	STATE OF ODISHA HRUSIKESH SETHY VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202600014
377	D-ABLAPL/7529/2026	STATE OF ODISHA JATINDRA KUMAR NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /104 /2026 ()	AOR20220001615C202600039
378	D-ABLAPL/7530/2026	STATE OF ODISHA SAROJA SAHU VS	JNYANANANDA PANDA VS	// BISWANATHPUR /1 /2026 ()	
379	D-ABLAPL/7531/2026	STATE OF ODISHA ATUL JUADI VS	SRIKAR KUMAR RATH VS	// RAMPUR (SONEPUR) /44 /2026 ()	
380	D-ABLAPL/7535/2026	STATE OF ODISHA SK. SAHID AFRID @ BABU VS	SOUMYA MISHRA VS	// KHURDA PS /61 /2026 ()	
381	D-ABLAPL/7539/2026	STATE OF ODISHA BIJAY @ BIJAYA KUMAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// Bamapada (Industrial Area) /72 /2026 ()	
382	D-ABLAPL/7540/2026	STATE OF ODISHA JAGABANDHU BAR VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// Bamapada (Industrial Area) /309 /2025 () //	AOR20220002787C202600049

ORISSA HIGH COURT

MISC CASES FILED on :10/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SA/465/2001 SA/465/2001	SHIBA PR.BARIK MP		68/2026
2	D-CRLMP/7420/2026 CRLMP/ /	MUKESH AGRAWAL MP	SUBHAM AGRAWAL	71/2026
3	D-CRLMP/7548/2026 CRLMP/ /	HRUSHIKESH NAYAK MP	BIJAYA KUMAR MISHRA	72/2026
4	D-TRP(C)/51068/2025 TRP(C)/441/2025	SOUMYASHREE BEHERA MP	NIRANJAN SINGH (1)	76/2026
5	D-TRP(C)/45357/2025 TRP(C)/388/2025	BHABANI SANKAR ROY MP	ATUL TRIPATHY	77/2026
6	D-TRP(C)/3316/2026 TRP(C)/27/2026	PRATIMA PADHI MP	SOUMYAJYOTI BISWAL	78/2026
7	D-LAA/7/2006 LAA/7/2006	LAND ACQUISTION OFFI MP	AG,ASC	93/2026
8	D-LAA/7/2006 LAA/7/2006	LAND ACQUISTION OFFI MP	AG,ASC	94/2026
9	D-LAA/7/2006 LAA/7/2006	LAND ACQUISTION OFFI MP	AG,ASC	95/2026
10	D-LAA/8539/2026 LAA/ /	PRAFULLA KUMAR SAHU MP	SUBHRANSU BHUSAN MOHANTY	96/2026
11	D-RPFAM/76/2021 RPFAM/76/2021	SUDHAKAR KHANDEI MP	AJIT CH MOHAPATRA	107/2026
12	D-RPFAM/10465/2026 RPFAM/ /	SOUMYA RANJAN MOHANTY MP	AMULYA RATNA PANDA	108/2026
13	D-RPFAM/10465/2026 RPFAM/ /	SOUMYA RANJAN MOHANTY MP	AMULYA RATNA PANDA	109/2026
14	D-RVWPET/8512/2026 RVWPET/62/2026	SANDEEP JAISWAL MP	AKSHAYA KUMAR BEHERA	114/2026
15	D-RVWPET/1541/2026 RVWPET/66/2026	DR.SHEETAL VIVEK AGARWAL MP		115/2026
16	D-RVWPET/7253/2025 RVWPET/72/2025	BINOD BIHARI KARAN MP	ARUN KUMAR MISHRA 2	116/2026
17	D-RVWPET/411/2023 RVWPET/411/2023	ANTARYAMI SAHU MP	DWARIKA PRASAD MOHANTY	117/2026
18	D-RVWPET/411/2023 RVWPET/411/2023	ANTARYAMI SAHU MP	DWARIKA PRASAD MOHANTY	118/2026
19	D-MATA/10337/2026 MATA/ /	JEEBAN RANJAN RAJ @ JEEVAN RANJAN MP	RAJAT KUMAR PANDA	151/2026
20	D-MATA/8980/2026 MATA/ /	RAJIB BHOI MP	ABHIJIT DAS	152/2026
21	D-MATA/9539/2026 MATA/ /	PRAVATI SAHOO MP	BHAGABAT PRASAD RATH	153/2026
22	D-MATA/4650/2026 MATA/ /	SANTOSH KUMAR PATTNAIK MP	BISWA CHANDRA MOHANTY	154/2026
23	D-MATA/4655/2026 MATA/ /	SANTOSH KUMAR PATTNAIK MP	BHASKAR CHANDRA PANDA	155/2026
24	D-CONTC/9090/2025 CONTC/1118/2025	RADHA KRISNA DASH MP	M/S.DR.J.K.LENKA , P.K.BEHERA	161/2026
25	D-CONTC/42025/2025 CONTC/5105/2025	T.SANDEEP KUMAR DAS @ T.SANDEEP MP		162/2026
26	D-CONTC/7339/2026	SRIKANT SWAIN	SOURAV DAS	

27	CONTC/ / D-BLAPL/28126/2025 BLAPL/9850/2025	MP JILU BISOYI MP	JYOTIRMAYA SAHOO	163/2026
28	D-BLAPL/2914/2026 BLAPL/1054/2026	RATAN KUMAR SHAW MP	RAJAT KUMAR PANDA	172/2026
29	D-BLAPL/30104/2024 BLAPL/10385/2024	KOSA MADI MP	MANGU NANDY	173/2026
30	D-BLAPL/32495/2024 BLAPL/11044/2024	MANOJ SUTAR MP	MANGU NANDY	174/2026
31	D-BLAPL/32496/2024 BLAPL/11330/2024	MANOJ SUTAR MP	MANGU NANDY	175/2026
32	D-BLAPL/36869/2025 BLAPL/13553/2025	BASISTHA PRADHAN MP	NIRANJAN PANDA	176/2026
33	D-FAO/89/2023 FAO/89/2023	SAROJ KUMAR MOHAPATRA MP		177/2026
34	D-FAO/90/2023 FAO/90/2023	SUMANTA KUMAR BEHERA MP		196/2026
35	D-FAO/91/2023 FAO/91/2023	RANJIT KUMAR MOHANTY MP		197/2026
36	D-FAO/92/2023 FAO/92/2023	GAJENDRA PRASAD SAHU MP		198/2026
37	D-FAO/93/2023 FAO/93/2023	ANUP KUMAR PRADHAN MP		199/2026
38	D-FAO/10632/2026 FAO/ /	JHUNU ROUT MP	DEBASISH PATNAIK	200/2026
39	D-FAO/10647/2026 FAO/ /	MOU BAG MP	DEBASISH PATNAIK	201/2026
40	D-CRLREV/7444/2026 CRLREV/ /	PADMOLOCHAN SWAIN MP	SK. ZAFARULLA	202/2026
41	D-CRLREV/7444/2026 CRLREV/ /	PADMOLOCHAN SWAIN MP	SK. ZAFARULLA	315/2026
42	D-CRLREV/7500/2026 CRLREV/ /	PRASANTA KUMAR BISWAL MP	PABITRA KUMAR NAYAK	316/2026
43	D-CRLREV/7500/2026 CRLREV/ /	PRASANTA KUMAR BISWAL MP	PABITRA KUMAR NAYAK	317/2026
44	D-ABLAPL/39710/2025 ABLAPL/14864/2025	RAMYA RANJAN BEHERA MP	PRASANTA KUMAR SAHOO	318/2026
45	D-ABLAPL/20704/2025 ABLAPL/8238/2025	PUSPANJALI PATRA MP		384/2026
46	D-ABLAPL/26979/2025 ABLAPL/10513/2025	MD. KAONEN MP		385/2026
47	D-ABLAPL/2117/2026 ABLAPL/982/2026	DIPAK SWAIN MP		386/2026
48	D-ABLAPL/5325/2026 ABLAPL/2393/2026	BHOLA BACHHAR MP	ASHOK KUMAR BEHERA (3)	387/2026
49	D-ABLAPL/200/2026 ABLAPL/194/2026	BANABIHARI BAL MP		388/2026
50	D-ABLAPL/7535/2026 ABLAPL/ /	SK. SAHID AFRID @ BABU MP	SOUMYA MISHRA	389/2026
51	D-RSA/52086/2025 RSA/132/2026	PRASANNA DAS MP	BINAYA KUMAR MOHANTY	390/2026
52	D-RSA/6575/2026 RSA/ /	CHANDRIKA PANDA MP	ASUTOSH SAHOO	407/2026
53	D-RSA/447/2023 RSA/447/2023	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK	408/2026
54	D-RSA/447/2023 RSA/447/2023	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK	409/2026
55	D-RSA/447/2023 RSA/447/2023	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK	410/2026
56	D-RSA/10610/2026 RSA/ /	JAYANANDA BEHERA MP	BYOMOKESH SAHOO	411/2026
57	D-RSA/6703/2024 RSA/27/2024	SK.JABIR@ABDUL KHAN MP	BIBEKANANDA BHUYAN	412/2026
				413/2026

58	D-RSA/6703/2024 RSA/27/2024	SK.JABIR@ABDUL KHAN MP	BIBEKANANDA BHUYAN	414/2026
59	D-CMP/10429/2026 CMP/ /	SUKADEV @ BALARAM CHULI MP	KARUNAKAR GAYA	489/2026
60	D-CMP/10461/2026 CMP/ /	NARAYAN PATI MP	AMIT PRASAD BOSE	490/2026
61	D-CMP/10484/2026 CMP/ /	SUBODH CHANDRA BENYA@MUNA MP	SANTOSH KUMAR DASH	491/2026
62	D-CMP/10490/2026 CMP/ /	RATNAKAR SAHOO MP	BISWA PRAKASH DHAL	492/2026
63	D-CMP/10498/2026 CMP/ /	PRASANT PRADHAN@PRASANTA KUMAR MP	PRADANTA BARIK	493/2026
64	D-CMP/10567/2026 CMP/ /	DEBRAJ BIDHAR MP	SUVASHISH PATTANAIK	494/2026
65	D-CMP/1043/2023 CMP/1043/2023	RAJENDRA KUMAR SANTUKA MP	SOUMYA MISHRA	495/2026
66	D-CMP/1043/2023 CMP/1043/2023	RAJENDRA KUMAR SANTUKA MP	SOUMYA MISHRA	496/2026
67	D-CMP/1043/2023 CMP/1043/2023	RAJENDRA KUMAR SANTUKA MP	SOUMYA MISHRA, NIRANJAN PRASAD PATRA	497/2026
68	D-CMP/54760/2025 CMP/23/2026	BALLAVI NAIK MP	DEBASISH SAMAL	498/2026
69	D-CMP/54759/2025 CMP/4/2026	SANTOSH KUMAR PATEL MP	DEBASISH SAMAL	499/2026
70	D-CMP/54749/2025 CMP/26/2026	SUMITRA PATEL MP	DEBASISH SAMAL	500/2026
71	D-CMP/10653/2026 CMP/ /	KARUNAKAR MOHANTY MP	AMIT PRASAD BOSE	501/2026
72	D-MACA/45727/2025 MACA/248/2026	TATA AIG GENERAL INSURANCE CO.LTD. MP	ABHINAV ANEKWAR	604/2026
73	D-MACA/10501/2026 MACA/ /	DHARMANANDA SUTAR @ DHARMA MP	SUSANT KUMAR MOHANTY	605/2026
74	D-MACA/10501/2026 MACA/ /	DHARMANANDA SUTAR @ DHARMA MP	SUSANT KUMAR MOHANTY	606/2026
75	D-MACA/8938/2026 MACA/ /	M.D., LIBERTY GENERAL INSURANCE CO. MP	ADAM ALI KHAN	607/2026
76	D-MACA/52622/2025 MACA/78/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTACK MP	ADAM ALI KHAN	608/2026
77	D-MACA/5298/2026 MACA/ /	M/S. LIBERTY GENERAL INSURANCE CO. MP	ADAM ALI KHAN	609/2026
78	D-MACA/4674/2026 MACA/ /	D.M.,LEGAL CELL, ORIENTAL INSURANCE CO.LTD. MP	ADAM ALI KHAN	610/2026
79	D-MACA/8085/2026 MACA/ /	CHIEF REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., BBSR MP	ADAM ALI KHAN	611/2026
80	D-MACA/5750/2026 MACA/ /	D.M.,MAGMA HDI GENERAL INSURANCE CO. MP	ADAM ALI KHAN	612/2026
81	D-CRLMC/7367/2026 CRLMC/ /	BISWANATHA PADHI MP	LAMBODAR ACHARI	694/2026
82	D-CRLMC/7411/2026 CRLMC/ /	DHADU SAMANTARAY MP	AKHAND	695/2026
83	D-CRLMC/26996/2025 CRLMC/3527/2025	MANJULATA BARIK MP		696/2026
84	D-CRLMC/22566/2025 CRLMC/2854/2025	GANESH MOHANTY MP	AVIJIT PAL	697/2026
85	D-CRLMC/1284/2026 CRLMC/194/2026	SUJATA MAHAPATRA MP	SUBRAT MISHRA	698/2026
86	D-CRLMC/7470/2026 CRLMC/ /	DEEPAK DEO MP	RAJJEET ROY	699/2026
87	D-CRLMC/7440/2026 CRLMC/ /	PABITRA SAHU MP	P.ANUP DASH	699/2026
88	D-CRLMC/7512/2026 CRLMC/ /	ABHISEKH @ AVISEKA SAHOO MP	SUKANTA KUMAR NAYAK (2)	700/2026
89	D-CRLMC/7515/2026	BANSIDHAR AGHRIA	DHANANJAYA MUND	

	CRLMC/ /	MP		701/2026
90	D-CRLMC/7537/2026	PRASANTA KUMAR NAYAK @ JACKY NARAYAN	KENDABAN ROUT	
	CRLMC/ /	MP		702/2026
91	D-CRLMC/7551/2026	KHIROD CHANDRA TRIPATHY	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		703/2026
92	D-CRLMC/7551/2026	KHIROD CHANDRA TRIPATHY	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		704/2026
93	D-CRLA/7365/2026	DIPU @ DIPU RANJAN NAYAK	DEVASHIS PANDA	
	CRLA/ /	MP		718/2026
94	D-CRLA/7365/2026	DIPU @ DIPU RANJAN NAYAK	DEVASHIS PANDA	
	CRLA/ /	MP		719/2026
95	D-CRLA/7401/2026	RASHMIRANJAN @ RASHMI RANJAN PARSARI	PRUTHI RANJAN DASH	
	CRLA/ /	MP		720/2026
96	D-CRLA/7401/2026	RASHMIRANJAN @ RASHMI RANJAN PARSARI	PRUTHI RANJAN DASH	
	CRLA/ /	MP		721/2026
97	D-CRLA/7448/2026	SUDHIRA SETHI	DURGA PRASAD JENA	
	CRLA/ /	MP		722/2026
98	D-CRLA/7448/2026	SUDHIRA SETHI	DURGA PRASAD JENA	
	CRLA/ /	MP		723/2026
99	D-CRLA/7458/2026	ANANTA KUMAR SAHOO	DR.NIRANJAN SWAIN	
	CRLA/ /	MP		724/2026
100	D-CRLA/7458/2026	ANANTA KUMAR SAHOO	DR.NIRANJAN SWAIN	
	CRLA/ /	MP		725/2026
101	D-CRLA/7526/2026	LAKSHMI KANTA PANDA	MANORANJAN MISHRA	
	CRLA/ /	MP		726/2026
102	D-CRLA/7533/2026	KILO @ NILANTA DIGAL	KURESH PRASAD DASH	
	CRLA/ /	MP		727/2026
103	D-CRLA/7533/2026	KILO @ NILANTA DIGAL	KURESH PRASAD DASH	
	CRLA/ /	MP		728/2026
104	D-CRLA/7533/2026	KILO @ NILANTA DIGAL	KURESH PRASAD DASH	
	CRLA/ /	MP		729/2026
105	D-CRLA/7554/2026	GAPILASH RANBIDA	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		730/2026
106	D-WA/10436/2026	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	WA/ /	MP		1039/2026
107	D-WA/10436/2026	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	WA/ /	MP		1040/2026
108	D-WA/14930/2025	CHAMELI ROUT	DR.SUJATA DASH	
	WA/740/2025	MP		1041/2026
109	D-WA/14930/2025	CHAMELI ROUT	DR.SUJATA DASH	
	WA/740/2025	MP		1042/2026
110	D-WP(C)/10434/2026	BISWARANJAN PANDA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		4752/2026
111	D-WP(C)/10422/2026	MANORAMA DAS	GEETANJALI MAJHI	
	WP(C)/ /	MP		4753/2026
112	D-WP(C)/52215/2025	RABI PRASAD SAHUKAR @ R.P.SAHUKAR		
	WP(C)/1363/2026	MP		4754/2026
113	D-WP(C)/10430/2026	GOPALSETTI SAIRAM	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		4755/2026
114	D-WP(C)/10432/2026	RANJAN KUMAR SAHOO	AMIT KUMAR NATH	
	WP(C)/ /	MP		4756/2026
115	D-WP(C)/10095/2026	UPASANA PADHI	SAILABALA JENA	
	WP(C)/ /	MP		4757/2026
116	D-WP(C)/10443/2026	BIRANCHI NARAYAN AICH	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		4758/2026
117	D-WP(C)/54021/2025	SRI SRI SHYAMESWAR @ SYAMASWAR @ SAMBESWAR @ BOTESWAR @ SHRAMBESWAR	MOHADEV BIJE,JAJPUR	
	WP(C)/37776/2025	MP		4759/2026
118	D-WP(C)/10454/2026	RAMESH SAHU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4760/2026
119	D-WP(C)/13679/2024	SUSHIL KUMAR ROUT	AMITAV DAS	
	WP(C)/7686/2024	MP		4761/2026
120	D-WP(C)/10449/2026	M/S KISHOR KUMAR SARANGI, SAMBALPUR	KRANBALA ROY CHOUDHURY	
	WP(C)/7640/2026	MP		4762/2026

121	D-WP(C)/10462/2026 WP(C)/7663/2026	SAMBIT MISHRA MP	ARIJEET MISHRA	4763/2026
122	D-WP(C)/10450/2026 WP(C)/7645/2026	M/S KRISHAN SAMANTARAY, BHUBANESWAR MP	SWAPNABALA ROY CHOUDHURY	4764/2026
123	D-WP(C)/51105/2025 WP(C)/35431/2025	LAXSAN ASSOCIATES, BHUBANESWAR MP	SUKANTA KUMAR DALAI	4765/2026
124	D-WP(C)/50787/2025 WP(C)/35306/2025	DEBADUTTA SAHOO MP	SUKANTA KUMAR DALAI	4766/2026
125	D-WP(C)/10005/2026 WP(C)/7638/2026	KALANDI PARIDA MP	SARAT KUMAR ACHARYA	4767/2026
126	D-WP(C)/10005/2026 WP(C)/7638/2026	KALANDI PARIDA MP	SARAT KUMAR ACHARYA	4768/2026
127	D-WP(C)/10468/2026 WP(C)/ /	SARBESWAR BAGUDAI MP	SIBA PRASAD PATI	4769/2026
128	D-WP(C)/10467/2026 WP(C)/ /	SASWAT MISHRA MP	UMAKANTA BARIK	4770/2026
129	D-WP(C)/10475/2026 WP(C)/ /	KOMAL PRAVA PANDA MP	SUJATA JENA	4771/2026
130	D-WP(C)/9081/2014 WP(C)/9081/2014	TANULATA SAHOO MP	M/S.SANJAY KU.SAMANTARAY	4772/2026
131	D-WP(C)/10481/2026 WP(C)/ /	AMYA RANJAN PADHAN MP	SANAT MAHAPATRA	4773/2026
132	D-WP(C)/42837/2025 WP(C)/29632/2025	SURYAKANTA SAMAL MP		4774/2026
133	D-WP(C)/10486/2026 WP(C)/ /	DIPTI BISWAL MP	KARUNAKAR JENA	4775/2026
134	D-WP(C)/51436/2024 WP(C)/31361/2024	RANJAN KUMAR PARIDA MP	BISWA PRAKASH DHAL	4776/2026
135	D-WP(C)/7422/2026 WP(C)/6309/2026	SANJUKTA SAMANTARAY MP		4777/2026
136	D-WP(C)/10487/2026 WP(C)/7635/2026	M/S JSW STEEL LTD., MUMBAI MP	SARADA PRASANNA SARANGI	4778/2026
137	D-WP(C)/223/2026 WP(C)/288/2026	BASANTA MANJARI KAR MP	GOPINATH MISHRA	4779/2026
138	D-WP(C)/10495/2026 WP(C)/ /	AJIT KUMAR DEY MP	SANJAY KUMAR DAS	4780/2026
139	D-WP(C)/10513/2026 WP(C)/ /	LALITA MALLICK MP	BIBHUTI BHUSAN MISHRA	4781/2026
140	D-WP(C)/10518/2026 WP(C)/ /	SEIKH RAHEMTULLAH MP	NATABAR PANDA	4782/2026
141	D-WP(C)/26514/2022 WP(C)/26514/2022	SUBASH CHANDRA PRADHAN MP		4783/2026
142	D-WP(C)/47947/2024 WP(C)/28752/2024	TARAKANTA DAS MP		4784/2026
143	D-WP(C)/10534/2026 WP(C)/ /	SANKUTALA KANHAR MP	BIBHUTI BHUSAN MISHRA	4785/2026
144	D-WP(C)/46931/2024 WP(C)/28489/2024	JAGAN KUMAR MALIK MP		4786/2026
145	D-WP(C)/10526/2026 WP(C)/7649/2026	SIDHARTHA SANKAR BAG MP	SOUGAT DASH	4787/2026
146	D-WP(C)/48892/2024 WP(C)/29179/2024	MRUTYUNJAY SAMAL MP	DURGA PRASAD PATTANAIAK	4789/2026
147	D-WP(C)/10545/2026 WP(C)/ /	PRAMOD KUMAR PANDA MP	AKSHAYA KUMAR PANDEY	4790/2026
148	D-WP(C)/10562/2026 WP(C)/ /	MAA MANGALA SHG, KOLIGADI, BALASORE MP	ONEARMENDRA SETHY	4791/2026
149	D-WP(C)/10562/2026 WP(C)/ /	MAA MANGALA SHG, KOLIGADI, BALASORE MP	ONEARMENDRA SETHY	4792/2026
150	D-WP(C)/42832/2023 WP(C)/42832/2023	DEBENDRANATH MOHANTY MP		4793/2026
151	D-WP(C)/42833/2023 WP(C)/42833/2023	JAYANTI MOHANTY MP		4794/2026
152	D-WP(C)/40857/2025	HARIHAR SAMAL		

	WP(C)/29151/2025	MP		4795/2026
153	D-WP(C)/40850/2025 WP(C)/28948/2025	RATIKANTA SAMAL MP		4796/2026
154	D-WP(C)/27770/2025 WP(C)/19142/2025	M/S TATA STEEL LTD., DHENKANAL MP	ADITYA MISHRA	4797/2026
155	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL MP		4798/2026
156	D-WP(C)/10542/2026 WP(C)/ /	M/S GLOBAL RE-LIGHT PRIVATE LIMITED MP	DACHYUTANANDA PATTANAİK	4799/2026
157	D-WP(C)/1163/2013 WP(C)/1163/2013	FAKIR CH.BHUTIA MP	SUKANTA KUMAR NAYAK (2)	4800/2026
158	D-WP(C)/10570/2026 WP(C)/ /	KISHORE CHANDRA DEHURY MP	GOPAL KRUSHNA MOHANTY	4801/2026
159	D-WP(C)/10579/2026 WP(C)/ /	M/S. GANAPATI MOTORS, BINKA, SONEPUR MP	ABHILASH MISHRA	4802/2026
160	D-WP(C)/2933/2026 WP(C)/3107/2026	DEBI PRASAD DASH MP		4803/2026
161	D-WP(C)/10589/2026 WP(C)/ /	MAMATA MANJARI KHUNTIA MP	PRADIPTA KISHORE BHUYAN	4804/2026
162	D-WP(C)/10590/2026 WP(C)/ /	NIKHIL ODISHA LADY MATRONS MAHASARANI MP	PRADIPTA KISHORE BHUYAN	4805/2026
163	D-WP(C)/10598/2026 WP(C)/ /	APARNA NAYAK MP	SANTOSH KUMAR NANDA	4806/2026
164	D-WP(C)/52243/2025 WP(C)/36333/2025	APARNA NAYAK MP	SANTOSH KUMAR NANDA	4807/2026
165	D-WP(C)/10586/2026 WP(C)/ /	CHIEF EXECUTIVE OFFICER IN-CHARGE, THE MP	INDIA OVERSEAS BANK LTD.,CUTTACK	4808/2026
166	D-WP(C)/10602/2026 WP(C)/ /	SANTILATA BEHERA MP	RAMESH CHANDRA BEHERA	4809/2026
167	D-WP(C)/23245/2025 WP(C)/16062/2025	SUBRATA KUMAR MOHANTY MP		4810/2026
168	D-WP(C)/10597/2026 WP(C)/ /	M/S DURYADHAN SAHOO MP	KAJAL SAHOO	4811/2026
169	D-WP(C)/10605/2026 WP(C)/ /	CHINMAYA PATRA MP	DR.BINODA KUMAR MISHRA	4812/2026
170	D-WP(C)/10612/2026 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR	4813/2026
171	D-WP(C)/10614/2026 WP(C)/ /	AKSHAY KUMAR MOHAPATRA MP	SOUMYA JYOTI BISWAL	4814/2026
172	D-WP(C)/6465/2026 WP(C)/5495/2026	NIGAMA PRIYA PANDA MP		4815/2026
173	D-WP(C)/6553/2026 WP(C)/5804/2026	BIRAJ KUMAR PRADHAN MP		4816/2026
174	D-WP(C)/10617/2026 WP(C)/ /	KRCL SBEL JV, NAVI MUMBAI, MAHARASHTRA MP	SHRIKANT PRASAD PANDA	4817/2026
175	D-WP(C)/10616/2026 WP(C)/ /	USHA RANI PADHY MP	SONALI PRUSTY	4818/2026
176	D-WP(C)/10619/2026 WP(C)/ /	M/S.INDRAVATI MOTORS, BARAGARH MP	AGNIHOTRA SAHU	4819/2026
177	D-WP(C)/13693/2015 WP(C)/13693/2015	REENA SWAIN MP		4820/2026
178	D-WP(C)/10626/2026 WP(C)/ /	SAIRAM PATRO MP	SONALI PRUSTY	4821/2026
179	D-WP(C)/10635/2026 WP(C)/ /	GOPAL KRISHNA PADHY MP	SONALI PRUSTY	4822/2026
180	D-WP(C)/10637/2026 WP(C)/ /	SOUBHAGYA RANJAN ROUT MP	KUNAL KUMAR SWAIN	4823/2026
181	D-WP(C)/10641/2026 WP(C)/ /	JITENDRA KUMAR DAS MP	SONALI PRUSTY	4824/2026
182	D-WP(C)/10646/2026 WP(C)/ /	BINAYAK PRASAD MOHANTY MP	BHASKAR CHANDRA PANDA	4825/2026
183	D-WP(C)/10651/2026 WP(C)/ /	ABHILASA DAS MP	SOURAV SUMAN BHUYAN	4826/2026